

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 16th March, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 32/2017(CZ) (M.A.No.149/17)	Dhaniram & Anr. Vs State of Rajasthan & 7 Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Appeal No. 12/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
FOR HEARING				
3.	Original Application 154/2016 (CZ)	Villagers of Village Korna & Ors. Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Sandeep Singh, Adv. Mr. Rohit Sharma, Adv.	
4.	Original Application No. 152/2016(CZ) (M.A.No.1061/16)	Sudiep Shrivastava Vs. State of Chhattisgarh & Ors.	Mr. R.N.Chaturvedi, Adv. Mr. Anurag Maheshwari, Adv. Mr. Sidharth Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sanjay Verma, Adv. Mr. Shireesh Shrivastava, Adv.	
5.	Original Application No. 29/2016(CZ)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv. Mr. Sachin K. Verma, Adv. Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	
6.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15) (M.A.No.05/16) (M.A.No.471/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
7.	Original Application 148 /2016 (CZ)	Shivam Gupta Vs. India Waste Management Pvt. Ltd. & 4 Ors.	Mr. Shantanoo Saxenaa, Adv. Mr. Ayush Bajpayee, Adv. Mr. Yaduvendra Yadav, Adv. Mr. Rajendra Giri, Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in